HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO: 1216

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DATED:- 29/12/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488 Distt. & Sessions Judges under various object Heads to the extent shown against each Court for the current year 2018-19 as per detail given below:- Rs. In lacs.

S.N o.	Name of the Court	001 Salary	002 T.E.	006 Tele phone	007 O.E.	008 Elect. Charges	009 RRT	014 POL	641- Pensionary charges (NPS)	010- Material and supplies
1	Pr. D&S Judge, Srinagar.								0.60	
2	Pr. D&S Judge, Jammu.								0.30	
3	Pr. D&S Judge, Kulgam.	41.50	0.30							
4	Pr. D&S Judge, Anantnag.				0.20					
5	Pr. D&S Judge, Baramulla.					6.00			0.30	
6	Pr. D&S Judge, Leh.								0.30	
7	Pr. D&S Judge, Kupwara.						0.04			
8	Pr. D&S Judge, Shopian.						0.15	0.10	0.28	
9	Pr. D&S Judge, Bandipora.		0.50							0.40
10	Addl. D&S Judge, Handwara	16.00					0.15			
11	Addl. D&S Judge, Srinagar.								0.25	
12	Addl. Distt. Judge Anti- corruption)Jammu	5.00						0.15	0.50	
13	C.J.M. Samba.							0.10		
14	C.J.M. Kargil.								0.40	
15	C.J.M. Jammu.	30.00			0.15			0.40		
16	Sub Judge, Katra.	20.00			0.10			0.10		
17	Sub Judge, Pattan.	35.00						1	0.30	
18	Sub Judge, Vailoo.									
19	Sub Judge, Batote.	5.00						0.20		
20	Spl .Mob. Mag. Trehgam.	10.00								
21	Spl. Mob. Mag. Poonch	2.00	0.90		0.30			0.30	0.10	
22	Spl. Mob. Mag. Kargil.	11.50			0.15				0.30	
23	Munsiff, Anantnag.					0.60				
24	Munsiff, Charasharief.					0.40				
25	Munsiff, Chenani.	41.33			0.10				0.30	
26	Munsiff, Sogam.	5.00			0.10	0.40			0.40	
27	Munsiff, Nobra.								0.30	
28	Munsiff, Kishtwar.	10.00			0.20				0.10	
29	Munsiff, Chadoora.								0.40	
30	Munsiff, Kathua.				0.20			0.15	0.40	
31	Munsiff, Budgam	6.00	0.40					0.20	1.00	
32	Munsiff Dangiwacha.				0.25		0.10		0.40	
33	Munsiff, Tangdhar.(Karnah)	10.00			0.15			0.10	0.30	
34	Munsiff, Jammu.	10.00			0.10			0.10		
35	Distt. Mob. Mag. (Tr), Anantnag							0.30		
36	Addl. Mob. Mag. Ramban.	5.40	0.10		0.10			0.20	0.25	
37	Addl. Mob. Mag. Samba		0.30		0.10				0.20	

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S.N o.	Name of the Court	001 Salary	002 T.E.	006 Tele phone	007 O.E.	008 Elect. Charges	009 RRT	014 POL	641- Pensionary charges (NPS)	010- Material and supplies
38	Addl. Distt. Mag. Shopian.	2.00							0.20	
	2030-Stamps and Registration.						-			
1	Sub Registrar, Srinagar	8.00			0.15		0.20			
2	Sub Registrar, Jammu.	5.00	0.10		0.10				0.30	

By Order.

andrest (Ram Singh) Deputy Registrar (Acctts)

Dated: 29/12/2018 No: 49006-75/AC

Copy forwarded to the:-

- Pr. D&S Judge, Srinagar/Jammu/Kulgam/Anantnag/Baramulla/Leh/Kupwara/Shopian/Bandipora 1-9
- 10-11 Addl. D&S Judge, Srinagar.Handwara.
- Addl. Distt. Judge (Anti-corruption), Jammu. 12.
- 13-15 C.J.M. Samba/Kargil/Jammu.
- 16-19. Sub Judge, Katra/Pattan/Vailoo/Batote.
- Spl.Mob. Mag. Trehgam/Poonch/Kargil. 20-22
- 23-34 Munsiff, Anantnag/Charasharief/Chenani/Sogam/Nobra/Kishtwar/Chadoora/Kathua/Budgam Dangiwacha/Tangdhar/Jammu.\
- 35. Distt. Mob. Mag. (Tr) Anantnag.
- Addl. Mob. Mag. Ramban/Samba. 36-37
- 38. Addl.Distt. Magistrate, Shopian.
- 39-40. Sub Registrar, Jammu/ Srinagar
- 41 Treasury Officer, Saddar Try. Srinagar.
- Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu. 42
- Treasury Officer, Kulgam/Anantnag/Baramulla/Leh /Kupwara/Shopian/Bandipora/Handwara/ 43-70 Samba/Kargil/Katra/Pattan/Vailoo/Batote/Trehgam/Poonch/Charasharief/Chenani/Sogam/Nobra/ Kishtwar/Chadoora/Kathua/Budgam/Dangiwacha/Tangdhar/Ramban/Shopian. For inf. and necessary action.
- 71 Order Book.

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Deputy Registrar (Acctts) 29/12